GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

RAJYA SABHA
UNSTARRED QUESTION NO. 3153
(ANSWERED ON 27.03.2025)

USE OF CHATGPT APP AND OTHER SIMILAR APPS FOR GOVERNMENT WORK

#3153. SHRI RAMJI LAL SUMAN:

Will the **PRIME MINISTER** be pleased to state:

(a) whether it is a fact that officials of various departments are using ChatGPT and other such apps to draft letters and create other reports;
(b) if so, whether this is allowed; and
(c) whether the use of such apps is in the national interest in terms of confidentiality?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)

(a): The Ministry of Personnel, Public Grievances and Pensions does not maintain any data regarding the use of any AI applications by officials of various departments.

(b): There is no specific prohibition on the use and adoption of AI-based tools by any Government Departments as this is an emerging technology with great potential in various citizen oriented web-applications. However, government functionaries are expected to exercise due diligence and caution to ensure safety, security and confidentiality of public information while using any digital technology or platforms.

(c): The use of any application, tool or website by government officials is governed in terms of cyber security guidelines and Departmental Security instructions issued by the Ministry of Electronics and Information Technology (MeitY), Ministry of Home Affairs and other relevant authorities.

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